

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 119**

**IA(I.B.C)/1382(CH)2023, IA(I.B.C)/1363(CH)2023, IA(I.B.C)/2863(CH)2023,**

**IA(I.B.C)/974(CH)2024,363/2024, IA No.549/2024**

**CP (IB) No. 59/Chd/Pb/2022**

**(Admitted)**

**IN THE MATTER OF:-**

Canara Bank

...Petitioner

Versus

Rattan Poultries Pvt. Ltd.

...Respondent

**Under Section: 7, 60(5), 33(1), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.06.2024.

Tanvi  
24.04.2024

Sd/-  
Court Officer